

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:577  
ANSWERED ON:25.02.2010  
UNUTILISED RAILWAY LAND  
Sudhakaran Shri K.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of land lying unutilised in each zone of Railways including Southern Railways; and
- (b) the steps taken by the Railways to make use of such land meaningfully?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Railways have about 1.13 lakh acres of available vacant land including 5673 acres on Southern Railway. This vacant land includes land earmarked for the Railways own developmental works such as doubling, gauge conversion, yard remodelling and traffic facility works, setting up of factories, freight corridors, etc. Vacant land not required for Railway's immediate future operational needs is put to alternative usage wherever feasible. Railways have set up a separate authority namely Rail Land Development Authority (RLDA) through an amendment of Railway Act, 1989 to undertake development of such vacant railway land.

In addition, Railways plan to utilise its vacant land wherever feasible on Indian Railways including Southern Railway for setting up of various infrastructure and socially inclusive projects, Health Care Facilities, etc. through innovative financing models.